

DETAILS OF INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES IN THE HIGH COURT OF MADRAS FOR THE MONTH OF FEBRUARY 2022

ABSTRACT

Court	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
Madras High Court - Commercial Division	770	18	25	763
Madras High Court - Commercial Appellate Division	147	13	21	139
PRINCIPAL SEAT TOTAL	917	31	46	902
Madurai Bench - Commercial Appellate Division	11	0	0	11
GRAND TOTAL	928	31	46	913

FEBRUARY 2022
COMMERCIAL DIVISION OF MADRAS HIGH COURT

Form 1

List of cases e-filed/e-mail during the month of FEBRUARY 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	Madras High Court	Chennai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2

List of cases in which e-payment of Court fees was made during the month of FEBRUARY 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	Madras High Court	Chennai	CS. CD. 12/2022	P1 – M/S P.S.T.ENGINEERING CONSTRUCTION REPRESENTED BY ITS MANAGING PARTNER, V.S.THENNARASU VS. R1 - THE CHAIRMAN, TAMIL NADU URBAN HABIBAT DEVELOPMENT BOARD, R-2 THE MANAGING DIRECTOR TAMIL NADU URBAN HABITAT DEVELOPMENT BOARD, R-3 THE SUPERINTENDING ENGINEER	1. M/S. SENTHIL 2. R.ANBUKARASU 3. J.KARUPPIAH VS. 1. A.EDWIN PRABAKAR 2. S.SURIYA	22-12-2021	22-12-2021
2	Madras High Court	Chennai	CS. CD. 14/2022	P1 – MR.M.MARIA ALBERT STANLY P-2 M/S STAAN BIO-MED ENGINEERING PRIVATE LIMITED, REP. BY ITS MANAGING DIRECTOR MR.M.MARIA ALBERT STANLY, VS. R1 - M/S DIAMOND HOSPITAL EQUIPMENTS	1. G.RAMESH 2. MANI BHARATHI 3. HANISIKA VS. ANANDA BABU.G	16-12-2021	16-12-2021
3	Madras High Court	Chennai	CS. CD. 13/2022	P1 - UCO BANK, REP, BY ITS POWER OF ATTORNEY, BALU T. VS. R1 - SRI BALAJI ENTERPRISES,	1. T.RAVICHANDRAN 2. D.SRIRAM KUMAR 3. D.ELAVARASI VS. 1. M/S.M.STALIN 2. K.NAVEEN KUMAR 3. V.MOHANAPRIYA	07-12-2021	08-12-2021
4	Madras High Court	Chennai	CS. CD. 15/2022	P1 – N.RANGA RAO AND SONS PRIVATE LTD. VS. R1 - SREE AGARBATTI INDUSTRY	1. M/S. RAJESH RAMANATHAN 2. S.SRIRAMAN 3. S.DIWAKAR VS.	29-01-2022	01-02-2022
5	Madras High Court	Chennai	CS. CD. 17/2022	P1 – M/S RAJATHEE PROMOTORS A REGISTERED PARTNERSHIP FIRM REPRESENTED BY MANAGING PARTNER MR.V.BABU VS. R1 - P.R.CHENGUTTUVAN	1.M/S G.SURYA NARAYANAN 2. MR. V.K.SETHUKUMAR 3. JAYASUDHA SURYANARAYANAN VS. 1. M/S.R.T.SHYAMALA 2. K.RAMYA 3. G.MOHAMMED ABDULL	10-01-2022	10-01-2022
6	Madras High Court	Chennai	CS. CD. 18/2022	P1 – JUNGLEE PICTURES LIMITED REPRESENTED BY ITS AUTHORISED SIGNATORY MS.AMRITA PANDEY. VS. R1 - BHARAT SANCHAR NIGAM LIMITED, R-2 MAHANAGAR TELEPHONE NIGAM LTD., and 40 OTHERS	1. M/S PK LAW FIRM 2. T.PANDIYAN 3. N.RAJENDRA KUMAR VS.	01-02-2022	02-02-2022

Form 2

List of cases in which e-payment of Court fees was made during the month of FEBRUARY 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
7	Madras High Court	Chennai	CS.CD. 22/2022	P1 – M/S PROKELAN TECHNOLOGIES P LTD., REPRESENTED BY MR. VISHWADEEP KUILA, VS. R1 - M/S GODREJ CONSUMER PRODUCTS LTD.,	K.HARISHANKAR VS.	01-02-2022	01-02-2022
8	Madras High Court	Chennai	CS. CD. 23/2022	P1 – VERANDA RACE LEARNING SOLUTIONS PRIVATE LIMITED, REP. BY ITS DIRECTOR, MR.R.RANGARAJAN, VS. R1 - M/S TRICHY RACE ACADEMY REPRESENTED BY ITS PARTNER MR.SATISH KUMAR, R-2 MR.SATHISH KUMAR	1. K.HARISHANKAR 2. SRINATH SRIDEVAN 3. T.K.BHASKAR VS. 1. M/S.A.K.RAJARAMAN 2. KARTHIKEYAN. N 3. S.RAJA GURU	01-02-2022	01-02-2022
9	Madras High Court	Chennai	CS. CD. 24/2022	P1 TIL HEALTHCARE PRIVATE LTD., REPRESENTED BY ITS AUTHORISED REPRESENTATIVE MRS.SHABEENA THASEEN VS. R1 - BIO CONIC REMEDIES PARTNERSHIP FIRM, REPRESENTED BY MR.SHRIPAL JAIN and 2 OTHERS	1. M/S KRIA LAW 2. MS.AKSHAYA P.SACHIN 3. APARNA S.PAI VS.	04-01-2022	04-01-2022
10	Madras High Court	Chennai	CS. CD. 27/2022	P1 – GEOSCOPE EXIM PRIVATE LIMITED, REP BY ITS SENIOR MANAGER/AURHORISED SIGNTORY MR.P.PRAKASH. VS. R1 - SNJ DISTILLERS PRIVATE LIMITED R-2 M/S SREE BALAJI TRADERS REPRESENTED BY ITS PARTNER MS.G.SHANTHI	1. M/S ARUN C MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN VS.	09-02-2022	18-02-2022
11	Madras High Court	Chennai	CS. CD. 25/2022	P1 – THE HEALTHCARE PRIVATE LIMITED, REPRESENTED BY ITS AUTHORISED REPRESENTATIVE, MRS.SHABEENA THAHSEEN, VS. R1 - M/S ANTOP PHARMA INDIA LIMITED, REPRESENTED BY ITS DIRECTOR, R-2 M/S ASTAMED HEALTHCARE (INDIA) PRIVATE LIMITED REPRESENTED BY ITS DIRECTOR, MR.NAYANKUMAR NATWARLALTHAKKAR	M/S. M.S.BHARATH VS.	06-01-2022	06-01-2022
12	Madras High Court	Chennai	CS. CD. 29/2022	P1 - ZEE ENTERTAINMENT ENTERPRISES LIMITED REPRESENTED BY ITS POA,MR.AKSHAY MAHADIK. VS. R1 - BHARAT SANCHAR NIGAM LIMITED R-2 MAHANAGAR TELEPHONE NIGAM LTD., and 39 OTHERS	1. M/S PK LAW FIRM 2. T.PANDIYAN 3. N.RAJENDRA KUMAR VS.	14-02-2022	14-02-2022

Form 2**List of cases in which e-payment of Court fees was made during the month of FEBRUARY 2022**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
13	Madras High Court	Chennai	CS. CD. 30/2022	P1 – M/S R.K.GANAPATHI CHETTIAR, REP. BY ITS PARTNER A.SANKARANARAYANAN, VS. R1 - KOTHAI DAIRY FARM R-2 SRI SIVASAKTHI OIL STORE	M/S. RAMESH GANAPATHY VS.	02-02-2022	02-02-2022
14	Madras High Court	Chennai	CS. CD. 31/2022	P1 – PEN INDIA LTD., VS. R1 - BHARAT SANCHAR NIGAM LIMITED, HARISH CHANDRA R-2 MAHANAGAR TELEPHONE NIGAM LTD., and 40 OTHERS	1. M/S.PK LAW FIRM 2. T.PANDIYAN 3. N.RAJENDRA KUMAR VS.	21-02-2022	21-02-2022

Form 3**List of cases in which Electronic Service of Process has taken place during the month of FEBRUARY 2022**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Madras High Court	Chennai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of FEBRUARY 2022**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Madras High Court	Chennai	Commercial	NIL	Civil Suit (Commercial Cases)	324

Form 5

List of cases in which Case Management Hearing was held during the month of FEBRUARY 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Madras High Court	Chennai	CS. 953/2003	P1 – M/S ALTEN LAMMERTZ NEEDLES LTD., REP.BY ITS M.D., MR S.GANESH VS. R1 - M/S MEINNALF GMBH REP.BY M.D., MR K.P.PAVEL R-2 M/S RHEIN MASCHIENDADAL GMBH and 7 OTHERS	1. M/S C.PARASAN VENKATESH 2. JAYANTHI VENKATESH, 3. C.SARAVANA VS. 1. M/S. C.D.MULHERKAR 2. K.P.INDIRA	25-11-2003	09-02-2022
2	Madras High Court	Chennai	CS. 302/2014	P1 – SANGEETHA CATERERS & CONSULTANTS, A PARTNERSHIP FIRM, REP. BY ITS PARTNER P.RAJAGOPAL, P-2 P.RAJAGOPAL TRADING AS M/S.SANGEETHA VEG. RESTAURANT, VS. R1 - NEW SANGEETHA RESTAURANT	1. M/S.L.RAJASEKAR 2. L.G.SAHADEVAN 3. SUNITA KUMARI VS. 1. M/S.L.MAITHILI ASSOCIATES 2. M/S.M.DINESH 3. M.NATARAJAN	28-04-2014	10-02-2022
3	Madras High Court	Chennai	CS. 928/1999	P1 – BOARD OF TRUSTEES OF CHENNAI VS. R1 - M/S.CHOKKAN INTERNATIONAL LTD. R-2 MISS A.RODRIGUES R-3 ICICI LTD. Rep.by its Sr.Vice Prsident P.Ananda Krishna Kumar	M/S P.WILSON ASSOCIATES VS. 1. MISS.A.RODRIGUES 2. M/S.T.V.BADRINARAYANAN 3. V.VASISTA FOR D1	-	11-02-2022
4	Madras High Court	Chennai	CS. 643/2008	P1 – ULTRAMARINE AND PIGMENTS LTD REP BY N ASOKAN COMPANY SECRETARY VS. R1 - M/S.ACH DEEN COTTAGE INDUSTRIES	1. M/S. TD. SELVAN BABU 2. B POORNIMA KUMAR VS. 1. M/S R.T.SHYAMALA 2. J.DEVI	03-07-2008	14-02-2022
5	Madras High Court	Chennai	CS. 651/2008	P1. M/S.DR. JRKS RESEARCH AND PHARMACEUTICALS PVT LTD VS. R1. M/S SANJEEVI PHARMA	1. M/S. APR ASSOCIATES 2. MS SB NIRMALATHA VS. 1. M/S T.S.GOPALAN AND CO 2. R.SATHISH KUMAR	04-07-2008	16-02-2022
6	Madras High Court	Chennai	CS. 692/2019	P1 – M/S.CHENNAI DIAMOND JEWELLERS PVT.LTD. Rep.by its Director Om Praksh M. VS. R1 - THE NEW INDIA ASSURANCE CO.LTD.	1. M/S.T.THIYAGARAJAN 2. V.SUNDAR 3. R.ASHWANTH VS. 1. M/S S.R.SUNDAR 2. A.S.SUBRAMANIAN 3. P.SURESH SRINIVASAN	04-12-2019	18-02-2022
7	Madras High Court	Chennai	CS. 403/2020	P1 – V.SUDHAKAR VS. R1 - M/S.INDIAN OIL CORPORATION LTD.	1. M/S.T.S.BASKARAN 2. N.NATHAMI 3. MOHAMMED IRFAN ALI VS. M/S.AAV PARTNERS	22-12-2020	22-02-2022

Form 5**List of cases in which Case Management Hearing was held during the month of FEBRUARY 2022**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
8	Madras High Court	Chennai	CS.CD. 24/2021	P1 – DR.C.K.NANDAGOPALAN VS. R1 - M/S DIABLISS CONSUMER PRODUCTS PVT LTD., REP. BY ITS MANAGING DIRECTOR, R-2 MR.RAMANATHAN VEERAPPAN DIRECTOR OF M/S DIABLISS CONSUMER PRODUCTS PRIVATE LTD and 4 OTHERS	1. M/S VARAM LEGAL 2. A.RAM KUMAR VS. M/S.S.RAMASUBRAMANIAM AND ASSOC	23-07-2021	25-02-2022

Form 6

Contested commercial cases disposed during the month of FEBRUARY 2022

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	Madras High Court	Chennai	CS. 136/2021	P1 – K.T.V.HEALTH FOOD PRIVATE LIMITED, REPRESENTED BY ITS DIRECTOR MR.B.BABU VS. R1 -M/S SRI AMMAN AGRO FOODS, A PARTNERSHIP FIRM MR.K.SELVAKUMAR MR.S.ARJUNAN PARTNERS	1. M/S.C.DANIEL, 2. GLADYS DANIEL 3. V.REVATHY VS.	30/03/2021		02-02-2022		Decreed			
2	Madras High Court	Chennai	CS.CD. 46/2021	P1 – MR.GANDHI PRASAD PROPRIETOR, M/S OM FABRICS, VS. R1 - M/S SARA SUOLE PVT.LTD., REP.BY ITS DIRECTORS,	M/S. SUNDARAVADIVELU VS. M/S.GUPTA & RAVI	-		10/02/2021		Decreed			
3	Madras High Court	Chennai	CS. 43/2021	P1 - AQUA PUMP INDUSTRIES Rep. by Managing Partner, Ramaswamy Kumaravelu, P-2 AQUA SUB ENGINEERING Rep. by its Managing Partner Ramaswamy Kumaravelu, VS. R1 - AQUATEC ENGINEERS, A Partnership firm having N.Nithyanandham and S.Suganthi, Partners	1. M/S C.DANIEL, 2. GLADYS DANIEL 3. V.REVATHY VS.	10/02/2021		10/02/2021		Decreed			

Form 7**Summary of Commercial Cases during the month of FEBRUARY 2022**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Commercial Court	Chennai	770	18	25	763

FEBRUARY 2022
COMMERCIAL APPELLATE DIVISION OF MADRAS HIGH COURT

Form 1

List of cases e-filed/e-mail during the month of FEBRUARY 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of FEBRUARY 2022**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month of FEBRUARY 2022**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of FEBRUARY 2022**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL

Form 5**List of cases in which Case Management Hearing was held during the month of FEBRUARY 2022**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month of FEBRUARY 2022

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	High Court Commercial Appellate	Chennai	OSA. 79/2020	THE SOUTH INDIAN ARTISTES ASSOCIATION REP. BY ITS FORMER GENERAL SECRETARY, G1, NANDA APARTMENTS, OLD NO.7, NEW NO.21, HABIBULLAH ROAD, T.NAGAR, CHENNAI-600017 VS A.ELUMALAI S/O.N.APPAVAOO, NO.1 POES ROAD, 3RD ST, TEYNAMPET, CHENNAI-600018 & 1 OTHER	R.KRISHNA M/S.S.S.RAJESH	12-02-2020		23-02-2022	742	CONTESTED			
2	High Court Commercial Appellate	Chennai	OSA. 80/2020	THE SOUTH INDIAN ARTISTES ASSOCIATION REP. BY ITS FORMER GENERAL SECRETARY, G1, NANDA APARTMENTS, OLD NO.7, NEW NO.21, HABIBULLAH ROAD, T.NAGAR, CHENNAI-600017 VS A.ELUMALAI S/O.N.APPAVAOO, NO.1 POES ROAD, 3RD ST, TEYNAMPET, CHENNAI-600018 & 1 OTHER	R.KRISHNA M/S.S.S.RAJESH	12-02-2020		23-02-2022	742	CONTESTED			
3	High Court Commercial Appellate	Chennai	OSA. 81/2020	THE SOUTH INDIAN ARTISTES ASSOCIATION REP. BY ITS FORMER GENERAL SECRETARY, G1, NANDA APARTMENTS, OLD NO.7, NEW NO.21, HABIBULLAH ROAD, T.NAGAR, CHENNAI-600017 VS A.ELUMALAI S/O.N.APPAVAOO, NO.1 POES ROAD, 3RD ST, TEYNAMPET, CHENNAI-600018 & 1 OTHER	R.KRISHNA M/S.S.S.RAJESH	12-02-2020		23-02-2022	742	CONTESTED			

Form 6

Contested commercial cases disposed during the month of FEBRUARY 2022

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
4	High Court Commercial Appellate	Chennai	OSA. 82/2020	THE SOUTH INDIAN ARTISTES ASSOCIATION REP. BY ITS FORMER GENERAL SECRETARY, G1, NANDA APARTMENTS, OLD NO.7, NEW NO.21, HABIBULLAH ROAD, T.NAGAR, CHENNAI-600017 VS A.ELUMALAI S/O.N.APPAVAOO, NO.1 POES ROAD, 3RD ST, TEYNAMPET, CHENNAI-600018 & 1 OTHER	R.KRISHNA M/S.S.S.RAJESH	12-02-2020		23-02-2022	742	CONTESTED			
5	High Court Commercial Appellate	Chennai	OSA. 83/2020	THE SOUTH INDIAN ARTISTES ASSOCIATION REP. BY ITS FORMER GENERAL SECRETARY, G1, NANDA APARTMENTS, OLD NO.7, NEW NO.21, HABIBULLAH ROAD, T.NAGAR, CHENNAI-600017 VS A.ELUMALAI S/O.N.APPAVAOO, NO.1 POES ROAD, 3RD ST, TEYNAMPET, CHENNAI-600018 & 1 OTHER	R.KRISHNA M/S.S.S.RAJESH	12-02-2020		23-02-2022	742	CONTESTED			
6	High Court Commercial Appellate	Chennai	OSA. 96/2020	M/S. APEX LABORATORIES PVT LTD 29, III RD FLOOR, SIDCO GARMENT COMPLEX, GUINDY, CHENNAI 32. REP.BY ITS AUTHORIZED SIGNATORY, D. JUDGE F.L.S. DURAI PANDIAN. VS GROWMAX MEDICARE PVT LTD 495, NARAYAN PETH, PUNE 411 030 AND ALSO AT B-159, 2N FLOOR, DDA SHED, OKHALA INDUSTRIAL AREA, PHASE - I, NEW DELHI. & 1 OTHER	M/S.R.SATHISH KUMAR M/S. C. DANIEL	24-02-2020		09-02-2022	716	SETTLED			

Form 6

Contested commercial cases disposed during the month of FEBRUARY 2022

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
7	High Court Commercial Appellate	Chennai	OSA. 98/2020	M/S. APEX LABORATORIES PVT LTD 29, III RD FLOOR, SIDCO GARMENT COMPLEX, GUINDY, CHENNAI 32. REP.BY ITS AUTHORIZED SIGNATORY, D. JUDGE F.L.S. DURAI PANDIAN. VS GROWMAX MEDICARE PVT LTD 495, NARAYAN PETH, PUNE 411 030 AND ALSO AT B-159, 2N FLOOR, DDA SHED, OKHALA INDUSTRIAL AREA, PHASE - I, NEW DELHI. & 1 OTHER	M/S.R.SATHISH KUMAR M/S. C. DANIEL	24-02-2020		09-02-2022	716	SETTLED			
8	High Court Commercial Appellate	Chennai	OSA. 151/2020	ALBACOM LTD, UK GEORGE BUCKMAN DRIVE, DUNDEE-DD2 3SP, UNITED KINGDOM. VS DATA PATTERNS INDIA PVT LTD REP BY ITS AUTHORIZED SIGNATORY V.N. RAMESH, BLOCK-3, FIRST FLOOR ETS TECHNO PARK, NO.33, REJIV GANDHI SALAI (OMR ROAD), NAVALUR , CH-130.	P.VINOD KUMAR M/S. NITHYAESH AND VAIBHAV	21-05-2020		07-02-2022	627	SETTLED			
9	High Court Commercial Appellate	Chennai	OSA. 45/2021	M/S.IND BHARAT POWER INFRA LTD REP BY ITS MANAGING DIRECTOR, NEW NO.20, OLD NO.129, CHAMIERS ROAD, NANDANAM, CHENNAI 600035. VS IL AND FS FINANCIAL SERVICES LTD NO.498, KARUMUTTU CENTRE, 3RD FLOOR, SOUTH WING, ANNA SALAI, NANDANAM, CHENNAI 600035. & 5 OTHERS	M/S.ADITHYA REDDY	29-01-2021		07-02-2022	374	SETTLED			
10	High Court Commercial Appellate	Chennai	OSA. 46/2021	M/S.IND BHARAT POWER INFRA LTD REP BY ITS MANAGING DIRECTOR, NEW NO.20, OLD NO.129, CHAMIERS ROAD, NANDANAM, CHENNAI 600035. VS IL AND FS FINANCIAL SERVICES LTD	M/S.ADITHYA REDDY	29-01-2021		07-02-2022	374	SETTLED			

Form 6

Contested commercial cases disposed during the month of FEBRUARY 2022

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
				NO.498, KARUMUTTU CENTRE, 3RD FLOOR, SOUTH WING, ANNA SALAI, NANDANAM, CHENNAI 600035. & 3 OTHERS									
11	High Court Commercial Appellate	Chennai	OSA. 130/2021	M/S.BHARAT PETROLEUM CORPORATION LTD. REP. BY ITS TERRITORY MANAGER (RETAIL) CHENNAI, NO.35, VAIDYANATHAN STREET, TONDIARPET, CHENNAI-600081 VS M/S.SREE RAMAJEYAM SERVICE STATION REP. BY ITS MANAGING PARTNER MR.R.VASUDEVAN, HAVING OFFICE AT NO.245, ROYAPETTAH HIGH ROAD, ROYAPETTAH, CHENNAI-600014	O.R.SANTHANA KRISHNAN M/S.ARUN C.MOHAN	19-03-2021		08-02-2022	326	CONTESTED			
12	High Court Commercial Appellate	Chennai	OSA. 165/2021	NIRMAL KUMAR MAHESWARI 18 CRESCENT PART STREET, T.NAGAR, CHENNAI-600017 VS ZEE ENTERTAINMENT ENTERPRISES LIMITED REPRESENTED BY ITS DIRECTOR, 33-B, 1ST AND 2ND FLOOR, OLYMPIA PLANTINA, SIDCO INDUSTRIAL ESTATE, GUINDY, CHENNAI-600032 & 3 OTHERS	S.VASUDEVAN M/S.KING AND PARTRIDGE	15-04-2021		23-02-2022	314	CONTESTED			
13	High Court Commercial Appellate	Chennai	OSA CAD . 89/2021	ATLEE ALIAS ARUNKUMAR NO.12B, UNIQUE APARTMENTS, NEHRU NAGAR, 1ST STREET, ADYAR, CHENNAI-600 020. VS FIVE STAR FILMS PVT LTD REP.BY ITS DIRECTOR, MRS.K.KALAISELVI, NO.3/66, 7TH STREET, SREE SAYEE NAGAR, VIRUGAMBAKKAM, CHENNAI- 600 092. & 2 OTHERS	M/S.BFS LEGAL	05-10-2021		07-02-2022	125	SETTLED			

Form 6

Contested commercial cases disposed during the month of FEBRUARY 2022

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
14	High Court Commercial Appellate	Chennai	OSA CAD 155/2021	AMARAVATHI RESTAURANTS PRIVATE LTD., NO.1, CATHEDRAL ROAD, CHENNAI 600 086, REP BY ITS CHIEF FINANCIAL OFFICER, MR.D.RAMI REDDY. VS HOTEL GRAND KARAIKUDI EAST COAST ROAD, NEMMELI, TAMILNADU 603 104.	M/S. ARUN C MOHAN M/S. AL. GANTHIMATHI	21-12-2021		25-02-2022	66	CONTES TED			
15	High Court Commercial Appellate	Chennai	OSA CAD 156/2021	AMARAVATHI RESTAURANTS PRIVATE LTD., NO.1, CATHEDRAL ROAD, CHENNAI 600 086, REP BY ITS CHIEF FINANCIAL OFFICER, MR.D.RAMI REDDY. VS HOTEL GRAND KARAIKUDI EAST COAST ROAD, NEMMELI, TAMILNADU 603 104.	M/S. ARUN C MOHAN M/S. AL. GANTHIMATHI	21-12-2021		25-02-2022	66	CONTES TED			
16	High Court Commercial Appellate	Chennai	OSA CAD 163/2021	M/S. DIGITAL DATA FORMS (P) LTD., REP BY ITS DIRECTOR, MR. S.B.P.S. KRISHNA MOHAN, NO.88, COMMANDER IN CHIEF ROAD, EGMORE, CHENNAI 600 105. VS M/S. INTEGRATED FINANCE COMPANY LTD., VAIRAMS, NO.112, THYAGARAYA ROAD, T. NAGAR, CHENNAI 17.	M/S. K.K. MURRALITHARAN M/S. V.P. RAMAN	28-12-2021		23-02-2022	57	CONTES TED			
17	High Court Commercial Appellate	Chennai	OSA CAD 165/2021	M/S. DIGITAL DATA FORMS (P) LTD., REP BY ITS DIRECTOR, MR. S.B.P.S. KRISHNA MOHAN, NO.88, COMMANDER IN CHIEF ROAD, EGMORE, CHENNAI 600 105. VS M/S. INTEGRATED FINANCE COMPANY LTD., VAIRAMS, NO.112, THYAGARAYA ROAD, T.	M/S. K.K. MURRALITHARAN M/S. V.P.	28-12-2021		23-02-2022	57	CONTES TED			

Form 6

Contested commercial cases disposed during the month of FEBRUARY 2022

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
				NAGAR, CHENNAI 17.	RAMAN								
18	High Court Commercial Appellate	Chennai	OSA CAD . 166/2021	M/S. DIGITAL DATA FORMS (P) LTD., REP BY ITS DIRECTOR, MR. S.B.P.S. KRISHNA MOHAN, NO.88, COMMANDER IN CHIEF ROAD, EGMORE, CHENNAI 600 105. VS M/S. INTEGRATED FINANCE COMPANY LTD., VAIRAMS, NO.112, THYAGARAYA ROAD, T. NAGAR, CHENNAI 17.	M/S. K.K. MURRALITHARAN M/S. V.P. RAMAN	28-12-2021		23-02-2022	57	CONTESTED			
19	High Court Commercial Appellate	Chennai	OSA CAD . 2/2022	HATSUN AGRO PRODUCT LTD HAVING REGISTERED OFFICE AT NO.1/20-A, RAJIV GANDHI SALAI (OMR) KARAPAKKAM, CHENNAI 600 097, AND ALSO CARRYING ON ITS BUSINESS AT OLD NO.AD-83/NEW NO.AD13, ANNA NAGAR, OPP IOB TOWERS BRANCH, CHENNAI 600 040, REP BY ITS AUTHORISED SIGNATORY. VS M/S.SRI GANAPATHY DAIRY A PARTNERSHIP FIRM, REP BY ITS PARTNERS, HAVING OFFICE AT NO.1, THAIR ITTERY ST, KANNAPPA NAGAR, COIMBATORE 641 027.	M/S.SURANA AND SURANA M/S. IYER & THOMAS	06-01-2022		25-02-2022	50	CONTESTED			

Form 6

Contested commercial cases disposed during the month of FEBRUARY 2022

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
20	High Court Commercial Appellate	Chennai	OSA CAD . 7/20 22	K.SURESH PRABHU PROPRIETOR, C3 FITNESS SCIENCE SON OF MR.S.KRISHNAMURTHY, OLD NO.W61/2, NEW NO.5, 4TH STREET, W BLOCK, ANNA NAGAR, CHENNAI 600 040. VS S.RAMESH S/O.MR.K.SUBRAMANI, RESIDING AT NO.125, ANNAILNDRA GANDHI NAGAR, NEW WASHERMENPET, CHENNAI 600 081. OFFICE AT NO.126, M.S.KOVIL STREET, ROYAPURAM, CHENNAI 600 013.	M/S.K.THYAGARAJAN M/S.V.BALASUBRAMANI	21-01-2022		07-02-2022	17	CONTESTED			
21	High Court Commercial Appellate	Chennai	OSA CAD . 8/20 22	S. SURESH KUMAR PROPRIETOR OF ROLEX ELECTRO CAB, NO.128, ANNA PILLAI STREET, CHENNAI-600079 VS PRAKASH CHAND JAIN PROPRIETOR OF SRI MAHAVEER SUPPLIERS, RES. AT. NO.1, RAJI STREET, CHINNA SEKKADU, MANALI, CHENNAI-58	M/S. R. ABDUL MUBEEM	24-01-2022		10-02-2022	17	CONTESTED			

Form 7**Summary of Commercial Cases during the month of FEBRUARY 2022**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	High Court Commercial Appellate	Chennai	147	13	21	139

FEBRUARY 2022
COMMERCIAL APPELLATE DIVISION OF MADURAI BENCH OF MADRAS HIGH COURT

Form 1									
List of cases e-filed/e-mail during the month of FEBRUARY 2022									
Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of FEBRUARY 2022**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month of FEBRUARY 2022**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of FEBRUARY 2022**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL

Form 5**List of cases in which Case Management Hearing was held during the month of FEBRUARY 2022**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 7**Summary of Commercial Cases during the month of FEBRUARY 2022**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Madurai Bench	Madurai	11	0	0	11